

**INTIMATION**

In partial modification of the Notification dated 11<sup>th</sup> December 2019, in respect of the date of Viva-voce, the Viva-voce to the eligible candidates for recruitment to the post of Civil Judges is scheduled to be held on **16<sup>th</sup>, 17<sup>th</sup> and 20<sup>th</sup> January, 2020** in the premises of the High Court of Karnataka, Bengaluru. The call letters for the viva-voce is sent by registered post acknowledgement due. The candidates with the following register numbers are directed to be present for viva-voce well in time on the dates shown as hereunder :

**THURSDAY, 16<sup>TH</sup> JANUARY, 2020 AT 9.30 A.M**

CJM19B001	CJM19B010	CJM19B019
CJM19B002	CJM19B011	CJM19B020
CJM19B005	CJM19B013	CJM19B021
CJM19B008	CJM19B016	CJM19B022

**FRIDAY, 17<sup>TH</sup> JANUARY, 2020 AT 9.30 A.M.**

CJM19B023	CJM19B030	CJM19B036
CJM19B024	CJM19B031	CJM19B037
CJM19B025	CJM19B034	CJM19B042
CJM19B027	CJM19B035	CJM19B045

Contd...

**MONDAY, 20<sup>TH</sup> JANUARY, 2020 AT 9.30 A.M**

CJM19B047	CJM19B059	CJM19B063
CJM19B050	CJM19B060	CJM19B064
CJM19B053	CJM19B062	CJM19B065
CJM19B057		

The candidates are requested to bring the following original Certificates along with three self attested photocopies and produce them before the undersigned, at 9.30 A.M. on the above mentioned dates, for verification :-

- a) SSLC Certificate or Certificate of any other equivalent examination in proof of your Date of Birth and identity card for address proof.
- b) Degree, Law Degree Certificates, Marks Cards, Convocation Certificate.
- c) Enrolment Certificate issued by Bar Council and Sannad.
- d) If candidates are claiming reservation under Category Cat-I / IIA/ IIB/Rural/ Physically Challenged / Ex-Servicemen / Kannada Medium, the requisite Certificate in proof thereof issued by the Competent Authorities at the time of applying online application.
- e) If candidates are in-service, No Objection Certificate issued by Competent Authority at the time of applying online application.
- f) Two Character Certificates of good character (one from the Principal of the Institution/College in which you have last studied with study details and another from a respectable person not being your relative but who is well acquainted with you.

BY ORDER,



(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL AND SECRETARY,  
CIVIL JUDGES RECRUITMENT COMMITTEE,  
HIGH COURT OF KARNATAKA  
BENGALURU - 560 001.